

**List of cases in which Electronic Service of process has taken place during the month of October 2022**

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL				
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL				
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	NIL				
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL					
8	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL COURT)-01	West	NIL					
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
10	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	OMP (COMM.) 106 / 2022	GOYAL MG GASES PVT. LTD. VS. DIRECTOR AND MEDICAL SUPTD. DR. RAM MANOHAR LOHIA HOSPITAL	-	04.07.2022	10.10.2022	
			MISC. DJ – 152/2022	RANVIR SINGH BIJNARIA VS. TESCON MULTI PRODUCTS PVT. LTD.	-	01.09.2022	10.10.2022	
			CS (COMM.) – 821/2022	MS/ ASAHI INDIA GLASS LTD Vs SATYA SURYA ALUMINIUM LIMITED	-	28.09.2022	10.10.2022	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) - 821/2022	MS/ ASAHI INDIA GLASS LTD Vs SATYA SURYA ALUMINIUM LIMITED	-	28.09.2022	10.10.2022	
			CS (COMM.) - 232/2022	T.V. TODAY NETWORK LIMITED Vs PROFILIAD MEDIA PVT. LTD.	-	21.02.2022	15.10.2022	
			CS (COMM.) - 621/2022	HT MEDIA LTD Vs CHHATTISGARH ENVIRONMENT CONVERSATION BOARD	-	14.07.2022	15.10.2022	
			OMP (COMM.) 130 / 2022	DEVINE INFRACON PVT. LTD. VS. MAYA DEVI	-	22.08.2022	17.10.2022	
			CS (COMM.) - 812/2022	STATE BANK OF INDIA Vs SHIV KUMAR YADAV	-	23.09.2022	18.10.2022	
			CS (COMM.) - 811/2022	STATE BANK OF INDIA Vs TARANJEET SINGH MARWAH SOLE PROP. M/S YATRA TRAVEL SERVICES	-	23.09.2022	18.10.2022	
			CS (COMM.) - 617/2022	HT MEDIA LTD Vs OXIRICH REALTORS PRIVATE LIMITED	-	13.07.2022	19.10.2022	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) - 771/2022	M/S DAKSH INTEGRATED LOGISTICS Vs M/S TRINITY AVIATION SYNERGIES PVT. LTD.	-	08.09.2022	22.10.2022	
			CS (COMM.) - 771/2022	M/S DAKSH INTEGRATED LOGISTICS Vs M/S TRINITY AVIATION SYNERGIES PVT. LTD.	-	08.09.2022	22.10.2022	
			CS (COMM.) - 771/2022	M/S DAKSH INTEGRATED LOGISTICS Vs M/S TRINITY AVIATION SYNERGIES PVT. LTD.	-	08.09.2022	22.10.2022	
			CS (COMM.) - 763/2022	INDIAN BANK Vs MR. SOMANSHU SHARMA	-	05.09.2022	27.10.2022	
			CS (COMM.) - 763/2022	INDIAN BANK Vs MR. SOMANSHU SHARMA	-	05.09.2022	27.10.2022	
12	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL					
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.) 444/22	M/S. BABBAR HOSPITALITY & TOURISM PVT. LTD. VS M/S. NANITAL HOMES AND RESORT LLP	VIKAS SAREEN	30.07.2022	07.10.2022	
			OMP(I) (COMM)112 4/2022	AAPKA HUMDUM SOLUTIONS AND SERVICES LLP VS ARVIND KUMAR AND ORS.	YATIKA CHOUDHARY	12.10.2022	15.10.2022	
15	SH. SANJEEV AGGARWAL	South	NIL					
16	SH. MUKESH KUMAR GUPTA	South	CS (COMM)/30 1/2022	IFFCO MC CROP SCIENCE PRIVATE LIMITED Vs IFFDC KIRSHAK SEWA KENDRA DUNGAR	06-05-2022	Mr. Subham Saigal	07.10.2022	
			CS (COMM)/45 6/2022	IFFCO MC CROP SCIENCE PRIVATE LIMITED Vs SRI NEW KALI KRISHNA ENTERPRISES	12-08-2022	Mr. Subham Saigal	07.10.2022	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM)/369/2022	ANIL AGGARWAL Vs SOMANY CERAMICS LIMITED THROUGH ITS MANAGING DIRECTOR AND DIRECTORS		08-06-2022	Mr. Parikshit Mahipal	18.10.2022
			CS (COMM)/387/2022	AHUJA BUILDERS Vs MAA DURGA ENGINEERS PVT LTD		02-07-2022	Mr. Abhay Mahajan	19.10.2022
			CS (COMM)/419/2022	ANAND GLASS WORKS Vs M/S MODY DECORA AND STONE PVT LTD		19-07-2022	Mr. Surender Singh	13.10.2022
			CS (COMM)/411/2022	SHMANOJ KUMAR Vs MUNICIPAL CORPORATION OF DELHI FORMERLY SDMC		14-07-2022	Mr. Vikash Sharma	14.10.2022
17	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
18	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST DISTRICT			NIL			
19	SH. AJAY KUMAR JAIN	SOUTH-EAST			NIL			
20	MS. ANU GROVER BALIGA	SOUTH-EAST			NIL			
21	MS. PREETI AGGARWAL GUPTA	SOUTH-EAST			NIL			

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of	
22	MS NIRJA BHATIA	SOUTH-EAST	NIL						
23	SH. RAJESH KUMAR SINGH		CS/COMM/458/22	STATE BANK OF INDIA V/S ANIL KUMAR	SH. VARUN CHANDIOK	17.05.2022	15.10.2022		
			CS/COMM/479/22	UFLEX LTD. V/S JAY LAXMI FOOD	RAJIV AGGARWAL	21.05.2022	28.10.2022		
			CS/COMM/418/22	M/S K.S. COMPUTECH V/S AADHAR COMPUTECH PVT. LTD.	DWAPAYAN GUPTA	18.04.2022	28.10.2022		



Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
		SOUTH-EAST	CS/COMM/473/22	M/S SPOTON LOGISTICS V/S M/S GETGO LOGISTICS	HIMANSHI NAGPAL	20.05.2022	28.10.2022
			CS/COMM/413/22	MARUTI SUZUKI V/S INDIAN GREEN SERVICE	RAJESHWARI	21.04.2022	29.10.2022
			CS/COMM/407/22	M/S SAINATH V/S MEHAR STEELS	BHARAT BHUSHAN	13.04.2022	29.10.2022
			CS/COMM/383/22	M/S SAINATH V/S FRIENDS AUTO (P) LTD.	BHARAT BHUSHAN	06.04.2022	29.10.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of	
24	SH. SANJAY SHARMA-I	EAST	NIL						
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL						
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-EAST	CS-42/2020	URMILA DEVI VS YASH PAL MITTAL	DEEPAK GAUR	25.02.2020	15.10.2022		
			CS-189/2020	M/S BRIJWASI TRADING CO. VS M/S R.K. BATTERY AND INVERTER	S.C. CHATURVEDI	22.12.2020	22.10.2022		
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara							
			CS(COMM)	M/S MOVEMENT COLIMS. NEHA MAI		05.07.2022	10.10.2022		
			CS(COMM)	M/S RSPL HEALTH PV	SH. ANIL KUM	16.10.2020	14.10.2022		
28	MS. SUKHVINDER KAUR		NIL						
29	SH. SURENDER S. RATHI		NIL						

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
30	MS. SAVITA RAO			NIL				
31	SH. GURDEEP SINGH, JUDGE (COMMERCIAL)	North-West DISTRICT		NIL				
32	SH. VIRENDER BHATT, JUDGE (COMMERCIAL COURT)	North DISTRICT		NIL				
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST		NIL				
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02			NIL				
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03			NIL				
<b>Total</b>					<b>31</b>			